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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2016
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RAMKUMARAN THANGAM

PETITIONER

Ramkumaran Thangam

R. Prithuraj Padin

— Counsel for Respondents

Prithuraj

Represented by Mr. R. Venkataraden

ORDER

Counsel for petitioner called absent. Petitioner in person present. Counsel for respondents present and stated that there is a chance of settling the matter with the parties who are having 50% of the shares equally. Since both the counsel stated that there is a chance of settlement, both the counsel are directed to nominate a person acceptable to both the parties to act as a mediator to arrive at a settlement and file a report in this regard on the next date of hearing. Put up on 17.11.2017 at 10.30 A.M.

— sdr —
K Anantha Padmanabha Swamy
Member (Judicial)